

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5603

ANSWERED ON:07.09.2011

PROFIT AND LOSS OF AIR INDIA

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the pilots of Air India are paid higher salary and perks than some other private operators in the country;
- (b) if so, the comparative details thereof;
- (c) whether there are some outstanding dues of Union Government towards Air India;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to rationalize the operating expenses to reduce losses of the organization to save tax payers money?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b): The pilots of Air India are paid salaries as per the MOU/MOS signed with their representing the details of salary & perks of pilots of private operators are being obtained.

(c) and (d): An amount of Rs.94 crores is due towards Air India on account of Guarantee fee for the year 2011-12.

(e): Air India has taken a series of measures towards cost reduction and revenue enhancement for reducing costs. These include rationalization of certain loss making routes, return of leased aircraft, phasing out of old fleet, reduction in contractual employment and outsourced agencies, fuel savings through critical analysis of fuel consumption, optimization of aircraft utilization, closure of foreign stations, offline offices, etc.